

DIVISION BENCH

ITEM NO. 104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 108/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 20th February, 2023

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD. |
| UNDER SECTION | 7 IBC |

Counsel Appeared Through Video Conferencing/ Physical Hearing (Hybrid Mode):

Sh. Sandeep Arora, Adv. *: For the Financial Creditor*

Sh. R.P. Agarwal, Sr. Adv. Assisted by Sh. Abhishek Tripathi, Adv.
: For the Corporate Debtor

ORDER

Ld. Counsel for the Financial Creditor/Petitioner present through VC. Sh. R.P. Agarwal Ld. Sr. counsel assisted by Sh. Abhishek Tripathi present through VC.

Pleadings, if any, be completed before the next date of hearing by exchanging documents to the Ld. Counsels opposite.

At joint request, the matter is adjourned for 28th February, 2023 for further consideration/hearing at 2:30 PM.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

20th February, 2023

*Priya Agarwal
(Stenographer)*